


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**BROAD HOMES PRIVATE LIMITED, OPERATING IN REAL ESTATE**  
**CONSTRUCTION AT NOIDA, UTTAR PRADESH**

(Under Sub-Regulation (1) of regulation 36A of the Insolvency & Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	BROAD HOMES PRIVATE LIMITED PAN : AABCCL4401F CIN: U70109DL2013PTC248916
2. Address of the registered office	Flat No. 14, Pul Pehlad Pur, DDA MIG, Suraj Apartment, Delhi-110044.
3. URL of website,	No website of the Corporate Debtor
4. Details of place where majority of fixed assets are located	Plot No. 1B, 6th Floor, Ace Studio, Sector 126, Noida, Uttar Pradesh, India, 201301
5. Installed capacity of main products/ services	N.A
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending email at <a href="mailto:cirp.broad@gmail.com">cirp.broad@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending email at <a href="mailto:cirp.broad@gmail.com">cirp.broad@gmail.com</a>
10. Last date for receipt of expression of interest	02.04.2025
11. Date of issue of provisional list of prospective resolution applicants	12.04.2025
12. Last date for submission of objections to provisional list	17.04.2025
13. Date of issue of Final list of prospective resolution applicants	26.04.2025
14. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to prospective resolution applicants	01.05.2025
15. Last date for submission of Resolution Plans	02.06.2025
16. Process email id to submit Expression of Interest	<a href="mailto:cirp.broad@gmail.com">cirp.broad@gmail.com</a>
17. Details of the corporate debtor's registration status as MSME	As per available details, Corporate Debtor is not registered as MSME


  
**Resolution Professional of M/s Broad Homes Private Limited,**  
IP Reg Number: IBBI/PA-001/IBBI/0875/2017-18/11473  
(Authorization for Resolution Professional valid till: 31/12/2025)  
Office: 304, D R Chamber, 12/56, D B Gupta Road, Karol Bagh, New Delhi  
Email : [cirp.broad@gmail.com](mailto:cirp.broad@gmail.com),

Date: 17.03.2025  
Place: New Delhi